

**बिहार राज्य के मुजफ्फरपुर सिटी से
विमान सेवा**

4259. श्री हानेश्वर प्रसाद यादव :
क्या पर्यटन और नागरिक विमानन मंत्री
यह बनाने की कृपा करेंगे कि :

(क) क्या बिहार राज्य के मुजफ्फर-
पुर सिटी में पुनः विमानसेवा आरंभ करने
का कोई प्रस्ताव है ; और

(ख) यदि हा. तो दिल्ली-मुजफ्फर-
पुर और मुजफ्फरपुर-वटना विमान सेवा
कब में आरंभ की जाएगी ?

पर्यटन और नागरिक विमानन मंत्री
(श्री पुरुषोत्तम काशिक) : (क) जी,
नहीं।

(ख) प्रश्न नहीं उठता।

**Scheme to improve working system of
Banks**

4260. SHRI SIVAJI PATNAIK: Will
the Minister of FINANCE be pleased
to state:

(a) whether the working group on
productive efficiency and profitability
in commercial banks (PEP) committee
has evolved a scheme to improve the
working system in banks;

(b) if so, the salient features of the
scheme; and

(c) the reaction of Government
thereto?

THE MINISTER OF FINANCE AND
REVENUE AND BANKING (SHRI
H. L. PATEL): (a) to (c). The Reserve
Bank of India had in April, 1976, ap-
pointed an internal Working Group
consisting of its own officers to go into
the question of productivity, efficiency
and profitability in commercial banks.
This Group has recently submitted its
report to the Governor, Reserve Bank
of India. Though it has not evolved
any specific scheme to improve the
working system in banks, several sug-

gestions are made in the report aimed
at improving the operational efficiency
and profitability in banks. Broadly
these relate to (1) Improvement in sys-
tem and procedures, (2) Rationalisa-
tion of service charges including a
charge for current accounts, (3) Re-
organisation of system of audit, (4) Re-
vision of Tax Laws and Pro-
cedure mainly to enable banks
to strengthen their capital base,
(5) Payment of interest on
cash reserves consistent with the cost
of funds, (6) Coordination in perfor-
mance budgeting, credit budgeting
and business plans, (7) Building up of
banking management information sys-
tem, and (8) Review of Bipartite
settlements and necessary changes
through legislation or otherwise.

**Loss due to theft in Engineering de-
partment of Air India at Palam Airport**

4261. SHRI MUKHTIAR SINGH
MALIK: Will the Minister of TOUR-
ISM AND CIVIL AVIATION be pleased
to state:

(a) whether stores belonging to
Engineering Department of Air India
at Palam Airport including Petroleum
Oil Lubricants were stolen/pilfered
during the year 1974 to 1976;

(b) if so, the exact amount involved
and the *modus operandi* of the thieves;

(c) the action taken to trace the
thefts and the officers involved
through whose collusion and negligence
this took place; and

(d) the remedial action taken to
prevent such losses in future?

THE MINISTER OF TOURISM AND
CIVIL AVIATION (SHRI PURUSHOT-
TAM KAUSHIK): (a) During the years
1974 to 1976 there were two cases of
theft of thinner and petrol from the
Engineering Department of Air India
at Palam Airport.

(b) and (c). In the first case, a dri-
ver was caught removing five litres of
thinner while in the second case a
temporary technician was appre-
hended when he siphoned three litres